

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 13/13

CIS No. 189/2019

CBI Vs. S. B. Chugh and others

RC No. 46A/2005/ACB/CBI/ND

U/S: 120-B, 409 IPC & Section 13(2) r/w 13(1)(d) PC Act

29.09.2020

*Case file taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, in reference to the **Orders No. E-10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 & Power Gaz/RADC/2020/E-11430-11513 dated 02.09.2020, of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, with respect to roster for Judicial Officers (For Physical Court Hearing).***

*Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi received from time to time, the last such order is **No. 417/RG/DHC/2020 dt. 27.08.2020.***

Present: Sh. M. Saraswat, PP for CBI with SI Ashok Kumar, Pairvi Officer.

Advocate Vivek Sharma, counsel for accused Saroj Gupta (A-2).

Advocates Ajay Kumar Sharma & Rupali Sharma, counsels for accused R. K. Mahajan (A-3), Prabhat Kumar Singh (A-4), Lalit Kumar (A-5) & Shyam Sunder Sharma (A-7) and *amicus curiae* for accused Anoop Kumar Rana (A-6), who has been exempted from

personal appearance vide order dated 07.12.2016 through his counsel Advocate Ajay Kumar Sharma.

None for accused S. B. Chugh (A-1).

This case is fixed for prosecution evidence today.

*Vide the order dated 30.07.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi (No. Power/Gaz./RADC/2020/E-7784-7871), it has been directed that **evidence shall be recorded only in ex-parte and uncontested cases.***

Hence, the present matter stands adjourned to 17.11.2020 for prosecution evidence.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet be placed on record in the judicial file by the Reader.

The proceedings have been dictated to Ms. Indu Sharma Bhorla, Personal Assistant by video conferencing.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 29.09.2020

ISB